

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:1116  
ANSWERED ON:07.03.2007  
OUTSTANDING AMOUNT AGAINST CELLULAR OPERATORS  
Barman Shri Hiten

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the cellular operators owe a huge amount of licence fee and tariff plan migration fee to the Government and BSNL;
- (b) if so, the details thereof alongwith the amount outstanding against each company, till date; and
- (c) the efforts made/proposed to be made by the Government to recover the outstanding dues?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMAD)

(a) to (c) The total amount of Licence Fee which the Cellular Operators owe to the Government as on 31.01.2007 is Rs. 482.00 Crores. The details of outstanding amount are as under:-

(Rs. in crores)

Sl.No.	Name of Licensee	Dues outstanding	Remarks
1	M/s BPL Mobile. Communications Ltd 2002-03.	29.00	Penalty amount for the FY Stay granted by TDSAT.
2	M/s Koshika Telecom Ltd.	453.00	License terminated and all Bank guarantees stand encashed. Arbitration award is awaited.
	Total	482.00	

Cellular Operators and other operators are not liable to pay any license fee or any charge as 'Tariff Plan Migration fee' to BSNL.